

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No. 112
(IB)-1879(ND)2019

IN THE MATTER OF:

Om Logistics Ltd.	...	Applicant
Vs.		
Bandex Packaging Pvt. Ltd.	...	Respondent

Order under Section 7 of IBC.

Order delivered on 16.07.2021

Coram:

SHRI P.S.N PRASAD,
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent :

ORDER

None appears at the time of virtual hearing of the matter.

In the interest of justice, list this matter on **30.08.2021**.

Sd/-
K.K. VOHRA
MEMBER (TECHNICAL)

Sd/-
P.S.N PRASAD
MEMBER (JUDICIAL)